

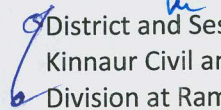
No. D&SJ/RMP/EC/47/95- 4928 & 4941
Office of the District and Sessions Judge,
Kinnaur Civil and Sessions Division at Rampur Bushahr, H.P.

Dated; Rampur Bushahr, the 19th September, 2017.

Office Order.

During the ensuing Dussehra holidays w. e. f. 24.09.2017 to 2.10.2017, it is hereby ordered that following Judicial Officer(s) shall remain on duty at their respective place(s) of posting in the public interest on the dates mentioned against their name here-in-below:-

Sr. No.	Name of the Judicial Officer	Period of availing holidays.	Duty period	Name of the Court.
1.	Sh. Bhuvnesh Awasthi, Additional District and Sessions Judge, Rampur Bushahr, H.P.	29.9.2017 to 2.10.2017.	24.9.2017 to 28.9.2017.	1. District and Sessions Judge, Kinnaur at Rampur Bushahr. 2. Additional District and Sessions Judge, Rampur Bushahr, H.P.
2.	Sh. Pratap Singh Thakur, Senior Civil Judge-cum-CJM, Kinnaur at Reckong Peo, H.P.	24.9.2017 to 28.9.2017.	29.9.2017 to 2.10.2017.	1. District and Sessions Judge, Kinnaur at Rampur Bushahr. 2. Additional District and Sessions Judge, Rampur Bushahr, H.P. 3. Senior Civil Judge-cum-CJM, Kinnaur at Reckong Peo.
3.	Sh. Pankaj, Civil Judge (Sr. Div.)-cum-ACJM, Rampur Bushahr, District Shimla, H.P.	-	24.9.2017 to 2.10.2017.	1. Senior Civil Judge-cum-CJM, Kinnaur at Reckong Peo w. e. f. 24.9.2017 to 28.9.2017 2. Senior Civil Judge cum-ACJM, Rampur Bushahr, H.P. w. e. f. 24.9.2017 to 2.10.2017. 3. Civil Judge cum-JMIC, Ani, Distt. Kullu, H.P. 24.9.2017 to 2.10.2017.
4.	Sh. Vikas Gupta, Civil Judge (Jr. Div.)-cum-JMIC, Ani, District Kullu, H.P.	24.9.2017 to 2.10.2017	-	-


District and Sessions Judge,
Kinnaur Civil and Sessions
Division at Rampur Bushahr, H.P.

Endst. No. D&SJ/RMP/EC/47/95-
Copy forwarded to;

Dated; the 19th September, 2017.

1. The Registrar General, High Court of Himachal Pradesh for information.
2. All the Subordinate Courts of this Division for information and necessary action.
3. The District Attorney, Kinnaur at Rampur Bushahr, H.P.
4. The President(s), Bar Association Rampur, Reckong Peo and Ani for information.
5. The Superintendent of Police, Kinnaur at Reckong Peo, Shimla and Kullu, H.P. with a request to intimate all the concerned Station House Officer(s) of their respective under your control under this Division.
6. The Reader of this office.
7. The System Officer/Assistant Programmer of this office with the direction to upload the same on the website of this office.
8. Notice board of this Court.


District and Sessions Judge,
Kinnaur Civil and Sessions
Division at Rampur Bushahr, H.P.